

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

42. C.P. 101/MB/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: Preeti Shah
V/s
Registrar Of Companies Mumbai
Section: 441 of Companies Act, 2013

ORDER

None has appeared for the Petitioner. A last and final opportunity granted to the Petitioner to cause appearance on the next date of hearing and to advance arguments, failing which, the C.P.101/MB/2023 shall be dismissed for non-prosecution. Registry is directed to issue court notice to the Petitioner intimating the next date of hearing. List the matter on **08.07.2024** either for appearance or dismissal of the Company Petition.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)